



सत्यमेव जयते

# महाराष्ट्र शासन राजपत्र

## असाधारण भाग चार-क

वर्ष ९, अंक २३(२)]

गुरुवार, जून ८, २०२३/ज्येष्ठ १८, शके १९४५

[पृष्ठे २, किंमत : रुपये ९.००

असाधारण क्रमांक ३५

प्राधिकृत प्रकाशन

महाराष्ट्र शासनाव्यतिरिक्त इतर वैधानिक प्राधिकाऱ्यांनी तयार केलेले

(भाग एक, एक-अ व एक-ल यांमध्ये प्रसिद्ध केलेले वैधानिक नियम व आदेश यांव्यतिरिक्त इतर)

वैधानिक नियम व आदेश; यात भारत सरकार, उच्च न्यायालय, पोलीस आयुक्त, आयुक्त (राज्य उत्पादन शुल्क),

जिल्हादंडाधिकारी व निवडणूक आयोग, निवडणूक न्यायाधिकरण, निवडणूक निर्णय अधिकारी व निवडणूक आयोगाखालील इतर प्राधिकारी यांनी तयार केलेले वैधानिक नियम व आदेश यांचा समावेश होतो.

THE HIGH COURT OF JUDICATURE AT BOMBAY

ORIGINAL SIDE

Annexure 'A'

No. G/Amend/701/ 2023.—In exercise of the powers conferred under Article 229 of the constitution of India, the Honourable the Chief Justice and Hon'ble Judges of Bombay High Court are pleased to direct that following amendments shall be made in the Bombay High Court Original Side Service Rules, 2002 :

Insert the following sub-rule after the existing Rule 3(b) (iii) of the Bombay High Court Original Side Service Rules, 2002 :—

**“Rule 3 (b) (iv) :**

The post mentioned at Sr. Nos. 16 to 20, namely, (16) Second Assistant Master; (17) First Assistant to Official Assignee; (18) Second Assistant to Court Receiver; (19) Third Assistant Master; (20) Associate, shall carry pay scale of Civil Judge Junior Division (ACP-1) i.e. Rs. 33090-920-40450-1080-45850 with admissible allowances and perquisites including retirement benefits and service conditions as may be revised and made applicable from time to time with effect from 04.07.2003.

The following amendment shall be made to Rule Schedule-I of the Bombay High Court Service Rules, 2002 :—

*Schedule – I*

Pay Scale in the High Court Service

Sr. No.	Existing Provision		Amended Provision		Remark
	Code	Pay Scale	Code	Pay Scale	
(1)	(2)	(3)	(2)	(3)	
16.	Second Assistant Master	10,000-325-15,200	Second Assistant Master	33090-920-40450-1080-45850	w.e.f. 04.07.2003
17.	First Assistant to Official Assignee	10,000-325-15,200	First Assistant to Official Assignee	33090-920-40450-1080-45850	w.e.f. 04.07.2003
18.	Second Assistant to Court Receiver	10,000-325-15,200	Second Assistant to Court Receiver	33090-920-40450-1080-45850	w.e.f. 04.07.2003
19.	Third Assistant Master	10,000-325-15,200	Third Assistant Master	33090-920-40450-1080-45850	w.e.f. 04.07.2003
20.	Associate	10,000-325-15,200	Associate	33090-920-40450-1080-45850	w.e.f. 04.07.2003

HIGH COURT OF JUDICATURE AT BOMBAY.

Date : 5th June 2023

R. N. JOSHI,  
Registrar General.